Monthly done statement Opening Balance, Institution, Disposal and Pendency of (Criminal) Cases.

For the month of _____ 2020 in the court of _____

Present: _____

																	Age wise break up cases at the end of the month
S. No.	***Nature of cases***	***Opening balance at the beginning of month***	***Institute received by transfer***	***Total***	***Disposal during the month***			***Total disposal***	***Closing balance at the end of the month***	***Upto 1 year***	***1 to 2 years***	***2 to 3 years***	***3 to 5 years***	***5 to 7 years***	***07 to 10 years***	***Total***
					Contested	***Un-Contested***	***Other wise viz Dismiss in default compromise in ex parte***									
1.	***RPC cases***															
2.	***3/7 EC, Act***															
3.	***488 Cr.P.C. Act/489***															
4.	***Food Adulteration & Excise***															
5.	***Complaint u/s 138 N.I Act***															
6.	***Release Application***															
7.	***Bail Application***															
8.	***Cases under other Acts***															
9.	***Criminal complaints***															
10.	***Ikhtitamis***															
11.	***Misc. Cases /DOB***															
12.	***Other/Traffic Challan***															
	Total															